[Translation]

Terrorist Training Camps

1583. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware of the terrorist training camps being run in some of our neighbouring countries for creating instability in our country;
 - (b) if so, the details thereof; and
- (c) the steps being taken by the Government to curb such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b). The North Eastern insurgent groups are reportedly having a number of training camps/hideouts within the territory of Bangladesh, Bhutan and Myanmar. Terrorist camps are also reportedly located in Pakistan with a view to aiding and abetting terrorist activities in Jammu and Kashmir. Reports also indicate that a number of pro-Khalistani elements and Kashmiri militants have their sanctuaries located in Nepal.

(c) A series of steps have been taken which, interalia, include strengthening of deployment of security forces in the sensitive areas and gearing up of intelligence machniery sensitisation of neighbouring countries to ensure that the militants/insurgents do not get aid, assistance and facilities from their territory for carrying out activities directed against India; declaration of the concerned associations/groups as unlawful under the Unlawful Activities (Prevention) Act, 1967; declaration of affected areas as 'Disturbed Area' under the Armed Forces (Special Powers) Act, 1958 as amended from time to time; and firm handling of those indulging in violent activities, motivating them to join the national mainstream, provided they abjure violence and agree to work within the Constitution of India.

[English]

Fishing Harbours

1584. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state details of the steps taken for the opening of fishing harbours and fishing landing centres at the east and west coast of Tamil Nadu?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): Government of India have provided 100% Central assistance for the development of major fishery harbour at Madras and 50% Central assistance for the development of minor fishery harbours at (1) Tuticorin. (2) Mallipatnam, (3) Kodiakarai, (4) Pazhayar, (5) Thondi, (6) Vallinokkam, (7) Chinnamuttom and fish landing

centres at (1) Cuddalore, (2) Nagapattinam, (3) Rameshwaram, (4) Palk Bay, (5) Kottalpatnam, (6) Erawai, (7) Muttom, (8) Poompuhar, (9) Vallapallam, (10) Kodimunai, (11) Vallavaillai. These harbour projects on the east and west coast of Tamil Nadu have been completed and are operational except Chinnamuttom which is also nearing completion.

Government of India have also instructed the Central Institute of Coastal Engineering for Fisheries, Bangalore to carry out detailed investigations and prepare detailed project reports for development of minor fishery harbour at Colachel in Kanyakumari district on the west coast and at Rameshwaram in Ramanathapuram district on the east coast of Tamil Nadu.

Sugar Pricing Policy

1585. SHRI JAI PRAKASH (HARDOI): Will the Minister of FOOD be pleased to state:

- (a) the details of present sugar policy with a dual pricing mechanism;
- (b) whether the Government consider the need for formulating an uniform policy to check the adverse effect of the present policy on the sugar industry;
- (c) if so, the steps being taken by the Government in this regard; and
 - (d) if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV):

(a) to (d). The policy of partial control with the dual pricing mechanism for the distribution of sugar envisages that a portion of sugar produced (presently 40%) is taken over as levy for the distribution through Public Distribution System at controlled prices. At present, sugar is supplied through PDS at a uniform price of Rs. 9.05 per kg. throughout the country. The remaining portion, i.e. freesale sugar is released every month for sale in the open market in a judicious manner to ensure that prices in the open market remain at reasonable level, this policy of partial control has been found to be effective and has stood the test of time.

[Translation]

Central Farms

1586. DR. BALIRAM: Will the Minister of ANIMAL HUNBANDRY AND DAIRYING be pleased to state:

- (a) whether the Government propose to set up Central Poultry, Sheep, Goat, Pig farms in the States such farms are non-existent;
 - (b) if so, the details and locations thereof; and
 - (c) if not, the reasons therefor?